

148

So (Est)

Declaration of Assets and Liabilities

Year 2024-25

I, MUNIL KUMAR SAHNI, son/daughter/wife ofaged 95 years, belonging to BIHAR LEGISLATIVE ASSEMBLY  
service and presently working as OFFICE ATTENDANTgive herein below the details of the assets (Immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:A. Details of movable assets(Assets in joint name indicating the extent of joint ownership will also have to be  
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	10,000/-	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3400/-	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	—	—	—	—	—
(vi)	Jewellery (give details of weight and value)	20 gm GOLD	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Munil K S Sahni



**B. Details of Immovable assets.**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBT, BIHAR VIDHAN MANDAL	2,66,214
	(ii) Loans from financial Institutions	—	—
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

muni kr Sehn



	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NGKPS 54596	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

**C. Personal Detail**

GPF/CPF/PRAN No. :-

110175368711

Gender :-

M (M/F)

Date of Birth :-

1 2 1 1 1 9 9 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .... Munil K. Sahni

Name of Employee: MUNIL KUMAR SAHNI

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 13/02/25

Munil K. Sahni